

**Insurance Policy of Gas Consumers**

22. SHRI RAJAMOHANA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have received representations from various cooking gas consumers associations to introduce General Insurance Policy to consumers instead of third party insurance;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) and (c). Do not arise.

**Shatabdi Express from Howrah to Jamshedpur**

23. SHRI SATYAGOPAL MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to start a Shatabdi Express from Howrah to Jamshedpur (Tatanagar); and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). The Section between Howrah and Jamshedpur (Tatanagar) has been identified for running of Shatabdi Express in future. However, due to paucity of resources and operational constraints it is not feasible to run such train at present.

**Karappara and Kuriyar Kutty Hydrel Projects of Kerala**

24. SHRI T. BASHEER: Will the Minister of ENERGY be pleased to state:

(a) whether the proposals for Karappara and Kuriyar Kutty hydrel projects submitted by Kerala Government have been rejected;

(b) if so, the reasons thereof;

(c) whether Government have received any request to reconsider this decision; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The proposal was rejected by the Ministry of Environment & Forests on environmental grounds.

(c) Yes, Sir.

(d) An Expert Group consisting of representatives of the Central and State Governments was constituted in 1987 to look into the total water and power requirement of the Palghat region along with the environmental impact of the proposed project. In their report submitted in the year 1989 they have made certain recommendations based on which the project has to be recast by the State Government. The techno-economic and environmental clearance of the project will be considered after receiving the revised project report.

**Expansion Plan of Indian Petrochemicals Corporation Limited (IPCL)**

25. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: